

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 64 OF 2015 &
IA Nos. 92, 121 & 131 of 2015

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Western Electricity Supply Company of Orissa Limited & Ors. Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen, Sr. Adv.
Mr. Udayan Verma
Mr. Rutwik Panda
Mr. Shivanshu Singh
Mr. S. Batta
Mr. Sarvesh Mishra
Ms. Anshu Malik

for R-1

Mr. Raj Kumar Mehta
Ms. Hlnanshi Andley
Mr. Elangbam Premjit Singh

for R-2 & R-3

Mr. G. Umapathy

for R-4

Mr. Sitiesh Mukherjee

Mr. Gautam Chawla

for R-5

ORDER

We have heard learned senior counsel for Respondent No. 1.

List the matter for further hearing on **23.05.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/tk

(Justice Ranjana P. Desai)
Chairperson